

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 95/(MAH)/2011
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

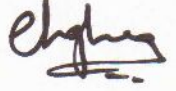

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE PARTIES: Mr. Aditya Khanna

V/s.

M/s. Ambika Zugkraft Park Systems Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Chinmayee Ghag Adv for Respondents	Advocate	
②	Heena Shah Adv for Petitioner	Advocate	

Order

C.P. No. 95/397-398/CLB/MAH/2011

1. Ld. Counsels respectively from the side of Respondent and Petitioner are present.
2. It has been informed that an amended C.P. was filed by the Petitioner. Ld. Counsel for the Respondent has informed that a reply to the said amended petition shall be filed today and a copy shall be served to a Petitioner.
3. Considering the above position, now the matter is posted for hearing on 05.10.2016.
The next date of hearing is duly communicated to both the sides.

sd/-

Dated: 29.08.2016

Shri M.K. Shrawat
Member (Judicial)